NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

104. IA/3564/2024 In C.P. (IB)/624(MB)2023

IN THE MATTER OF

Edelweiss Asset Reconstruction Company Limited … Petitioner

VS

Meeti Developers Private Limited … Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 11.07.2024

CORAM:

MS. REETA KOHLI, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv Maulik Chokshi (VC)

For the Respondent No. 1: Adv. Ayush Rajani (PH)

ORDER

IA/3564/2024:-The counsel for the Applicant prays for a short adjournment. Allowed as prayed for adjourned to **25.07.2024**.

SD/-
MADHU SINHA
Member(Technical)
/Anmol/

SD/-
REETA KOHLI
Member(Judicial)